

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**

**Original Application No. 180/01061/2018**

**Wednesday, this the 6<sup>th</sup> day of November, 2019**

**CORAM:**

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member**  
**Hon'ble Mr. Ashish Kalia, Judicial Member**

R.Krishnakumar, S/o.Ramu aged 46 years, 'Shyam Kripa'  
 Nethaji Nagar, Olavakkode, Palakkad  
 (Formerly working as Senior Section Engineer,  
 Tracks and Power Control  
 Southern Railway, Olavakkode  
 Palakkad, now working as Senior Section Engineer  
 TRD (tracks and distribution) Southern Railway  
 Mangalore (Railway Division, Palakkad) ..... **Applicant**

**(By Advocate : Mr.Jacob Sebastian – not present)**

**V e r s u s**

1. Southern Railway, represented by Chief Personnel Officer  
 Southern Railway, Chennai, Pin 600 001
2. Senior Divisional Personnel Officer  
 Divisional Office, Southern Railway  
 Kallekulangara, Palakkad, Pin – 678 009
3. Chief Personnel Officer  
 Integral Coach Factory  
 Southern Railway Chennai  
 Pin – 600 038
4. Chief Divisional Electrical Engineer  
 Tracks and Distribution  
 Southern Railway  
 Kallekulangara, Palakkad, Pin – 678 009 ..... **Respondents**

**(By Advocate : Mr.Asif.K.H)**

This application having been heard on 6.11.2019 the Tribunal on the same day delivered the following:

**ORDER (ORAL)**

**By Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member**

When the matter came up for consideration today, learned counsel for the applicant was not present. Miscellaneous Application No.1058/2019, praying for allowing the applicant to withdraw the Original Application without prejudice to the applicant's right to initiate any appropriate proceedings in future, if required, was considered. Permission is granted and the Original Application is closed as withdrawn without prejudice to the applicant's right to initiate any appropriate proceedings in future, if required. No costs.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

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**List of Annexures**

Annexure A1 - The application for transfer submitted by the applicant for transfer to Southern Railway, Chennai

Annexure A2 - The application for mutual transfer submitted by the applicant along with Mr.Sandeep

Annexure A3 - A true copy of the complaint dated January 3, 2018 submitted by the applicant before the Inspector of Police, RPF Palakkad

Annexure A4 - A true copy of the statement of K.Shruthy

Annexure A5 - A true copy of the statement of E.Ranjima

Annexure A6 - A true copy of the FIR in crime number 131/2018 of the Palakkad town North police station

Annexure A7 - A true copy of the order of this Tribunal dated September 14, 2018 in O.A No.795/2018

Annexure A8 - A true copy of the medical records relating to the applicant's mother issued by Gem Center for Liver & Pancreas

Annexure A9 - A true copy of the medical records relating to the applicant's mother issued by Coimbatore Kidney Centre & Specialty Hospitals

Annexure A10 - A true copy of the medical records relating to the applicant's mother issued by Kovai Respiratory Care & Research Centre

Annexure A 11 - A true copy of the order of the second respondent dated November 14, 2018

Annexure A12 - A true copy of the letter dated October 20, 2002 of the Railway Board.

Annexure R1 - A true copy of the transfer order dated 4.5.2018

Annexure R2 - A true copy of the Charge sheet for major penalty issued to the applicant dated 25.2.2019

Annexure R3 - A true copy of the order dated 7.2.2018 passed by the Hon'ble High Court in Bail application No.715/2018.///

